

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON ~~16.12.2017~~ **16.1.18**

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 103/BB/ 2017	-	For hearing	Rule-6 of IB	Sarvodaya Chemicals Corporation Vs Welburn Candles Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER


REPRESENTATION TO WHOM

SIGNATURE

1. Jayashree
Parthasarathy
9986649498
for BLensolics.
private

PETITIONER



Shankar Narayan


Respondt.



ORDER

PCS for Petitioner is present. This Tribunal has received a letter from IBBI, New Delhi, suggesting the name of IRP Sri Motappa Thimmaraya Swamy, who is present in the Tribunal. Notice issued to Corporate Debtor is served. Director of Corporate Debtor is present. He requested time to engage a Counsel and file objections. List it on 09.02.2018 for filing objections as well as for filing Vakallat. Proposed IRP is informed that Tribunal will address a letter as soon as occasion arises. List it on 09.02.2018.


Member (T)


Member (J)